

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 2324**

**TO BE ANSWERED ON THE 02<sup>ND</sup> JANUARY, 2018/ PAUSHA 12, 1939 (SAKA)**

**MODERNISATION OF STATE POLICE FORCE SCHEME**

**2324. SHRIMATI KIRRON KHER:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) the manner in which the Modernisation of State Police Forces (MPF) scheme will tackle the problem of lack of equipment in local police stations;**

**(b) the reasons why States have been divided into two categories for funding devolution;**

**(c) whether any revision in the categories is likely to be done in the future; and**

**(d) the special provisions under the scheme for areas of high level of internal militancy?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HANSRAJ GANGARAM AHIR)**

**(a): 'Police' being a State subject, requirement of equipment in local police stations has to be assessed and provided for by the State Governments. Under the Umbrella scheme of Modernisation of Police Forces(MPF), a sub-scheme of "Assistance to States for Modernization of police", with an outlay of Rs. 7,380 crore, has recently been approved for the period from 2017-18 to 2019-20. Under this sub-scheme, central assistance is provided towards purchase of security/surveillance/communication/forensic equipments, weaponry, etc. as per priorities of the State Governments.**

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**(b) & (c): As per the guidelines of the NITI Aayog on rationalization of Centrally Sponsored Schemes, funding to the States under the umbrella scheme of MPF has been categorized in two groups. The Himalayan States of Jammu & Kashmir, Himachal Pradesh and Uttarakhand along with North Eastern States including Sikkim have been kept in the group where sharing pattern is of 90:10(Centre:State). The rest of the States are provided central assistance in the ratio of 60:40 (Centre:State). Presently, there is no proposal under consideration for revision in this funding pattern.**

**(d): Under sub-scheme of “Assistance to States for Modernisation of Police”, central assistance under the components of ‘Mobility’ and ‘Construction of Police infrastructure including housing’ shall be provided to areas in specific theatres viz. J&K, insurgency affected areas of North East Region and Left Wing Extremism affected areas.**

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